

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building 36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No. 464/GT/2014 to 471/GT/2014

Date: 20.6.2016

To
Chief Engineer (Commercial),
Damodar Valley Corporation,
DVC Towers, First Floor,
VIP Road, Kolkatta-700054

Sir,

Subject: - Petition **No. 464/GT/2014 to 471/GT/2014**-Truing up of generation tariff for the period 2009-14 for generating stations of DVC i.e. Mejia TPS- Unit 1 to 3, Mejia Unit-4, Bokaro TPS, Chandrapura TPS, Durgapur TPS, Panchet Hydel PS, Maithon Hydel PS, Tilaya Hydel PS

With reference to the above mentioned petitions, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with advance copy to the respondents/ beneficiaries, latest by 25.6.2016:

1. In the actuarial valuation certificate submitted in respective petitions, it has been stated that the valuation has been done by considering Salary progression, escalation, mortality, withdrawals and voluntary retirement as detailed in the report. In this connection, the copy of the "actuarial valuation report" containing complete details of all the elements with assumptions as considered for arriving at the Pension & Gratuity fund requirement on year to year basis shall be submitted;
2. The details of year-wise (for each year from 2009-10 to 2013-14) amount deposited in trust towards P&G Fund along with reconciliation of P&G fund booked in annual accounts for the respective year;
3. In the audited accounts of the respective years in Schedule 29, expenses towards ash evacuation, Insurance, CISF Expenses for 2009-14 is submitted. Hence, the reconciliation of the amount as per books of

accounts shall be submitted along with the basis of allocation to such expenses between:

- Power and other Business
 - Allocation amongst Generation, Transmission and Distribution for Power Business
 - Allocations amongst the various operating generating stations/projects.
4. Manpower details for 2013-14 in the same format as submitted for 2009-10 to 2012-13 as part of the Annual Report.
 5. Soft copy of computations in MS Excel format for calculating sinking fund and allocation of P&G fund (in excel) with appropriate linkages and formulae.
 6. Station-wise bond amount allocation for both existing and new stations along with the dates as to when the bond has been availed and its utilization.
 7. Station-wise and year-wise CISF expenses included in the normative O&M Expenses and those claimed under additional O&M Expenses. Also submit additional CISF manpower deployed year wise.

In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the documents available on record.

Yours faithfully,

Sd/-
(B.Sreekumar)
Deputy Chief (Legal)